

Income from Gujarat Airports

488. SHRI N.J. RATHVA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the income earned and expenditure made by various airports in Gujarat during the current financial year till date and also

during each of the last three years airport-wise ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : A statement showing the income and expenditure relating to various airports in Gujarat is enclosed.

STATEMENT

Airports Authority of India

(Rs. in lakhs)

Sl. No.	Name of the Airport	1992-93		1993-94		1994-95		1995-96 (R.E. upto December 1995)	
		Income	Expenditure	Income	Expenditure	Income	Expenditure	Income	Expenditure
1.	Ahmedabad	230.15	197.10	407.16	227.28	565.41	317.28	526.60	482.70
2.	Baroda	56.13	46.82	105.84	53.84	140.75	263.59	105.23	119.72
3.	Rajkot	19.21	43.82	47.39	66.29	44.27	70.46	37.46	73.02
4.	Bhavnagar	14.43	32.73	34.05	40.72	58.00	60.17	30.87	85.61
5.	Jamnagar	7.06	14.75	7.13	11.78	11.18	10.93	10.14	11.87
6.	Porbandar	1.80	18.26	7.86	18.23	6.40	19.47	4.93	36.57
7.	Bhuj	8.55	11.14	15.14	10.12	19.31	11.77	12.05	16.72
8.	Kandla	3.67	12.59	3.75	12.75	3.66	16.25	0.28	19.30
9.	Keshod	3.90	15.15	5.53	19.05	1.06	21.59	2.11	47.03
10.	Surat	0.75	2.97	0.61	3.14	1.57	3.17	1.52	3.36

Landing Facilities to Foreign Air Service

489. SHRI RAM SINGH KASHWAN :
SHRI PANKAJ CHOWDHARY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether any proposal regarding landing of foreign air services on domestic routes is under consideration of the Government ;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) to (c) There is no proposal to permit foreign airlines to operate on domestic routes.

Irregularities in Distribution of Loan under P.M.R.Y.

490. SHRI JAGAT VIR SINGH DRONA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of the irregularities being committed by Banking Institutions and the problem in the recovery of advanced loans etc. in the

implementation of the Prime Minister Rozgar Yojana in U.P. Particularly in Kanpur; and

(b) if so, the steps taken or proposed to be taken for its smooth implementation and execution ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b) According to the information furnished by the Reserve Bank of India (RBI), a few complaints regarding non-sanctioning of loans, delay in disposal of cases, etc. have been received. These complaints have been referred by Reserve Bank of India to the concerned banks/Regional Offices of RBI for investigation and appropriate remedial action.

Nationalisation of Private Sector Banks

491. SHRI JEEWAN SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the total number of banks working in the country in private sector at present;

(b) whether there is any proposal to nationalise such of the banks which fulfil all those conditions under which the private sector banks were nationalised during earlier times; and

(c) If not, reasons therefore ?